

No.A-22011/1/2010-Ad.-II  
Government of India  
Ministry of Corporate Affairs

**By Speed Post**

5<sup>th</sup> Floor, 'A' Wing,  
Shastri Bhawan, Dr. R. P.Road,  
New Delhi.-110 001.  
Dated: 29.12.2010

**OFFICE ORDER**

With the approval of the competent authority, the following transfers are ordered with immediate effect and until further orders:

S.No.	Name of the officer (S/Shri)	From	To
1.	Shri R.V. Dani, JAG	ROC, Ahmedabad	JD, RD Mumbai
2.	Shri P.K. Gaichor, STS	DOL, Kolkata	DROC, Mumbai
3.	Shri Saud Ahmed, STS	DD, MCA Hqrs.	Bench Officer, CLB Delhi

2. Shri T.Pandian, senior most STS officer at OL Mumbai will be officiating as OL, Mumbai till regular JAG level officer is posted as OL, Mumbai.

3. Shri R.K. Dalmia, senior most STS officer at ROC Ahmedabad will be officiating as ROC, Ahmedabad till regular JAG level officer is posted as ROC, Ahmedabad.

Sd/-

(R.K. Pandey)

Under Secretary to the Government of India  
Tel No. 2338 3507

Copy to:

1. Shri R.V. Dani, ROC, Ahmedabad
2. Shri P.K. Gaichor, DOL Kolkata
3. Shri Saud Ahmed, DD MCA Hqrs.
4. Shri T.Pandian, DOL Mumbai
5. Shri R.K. Dalmia, DROC Ahmedabad
6. Regional Director, Ministry of Corporate Affairs, Kolkata/Mumbai/Ahmedabad (The order related to OL Mumbai will be effective from 01.01.2011)
7. Secretary, CLB New Delhi
8. PAO, Kolkata/Mumbai/New Delhi
9. PS to C.A.M
10. Sr. PPS to Secretary, CA
11. PSs to SS/JS(A)/JS(R)/JS(S)
12. All attached and subordinate offices of the MCA
13. All officers/sections including e-governance Cell
14. Personal file of the officer
15. Guard File